

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A./61/00398/2021

This the **09th** day of **March**, 2021



HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

1. Abilasha Sharma, Age: 35 years D/o Late Sh. Bishnu Bharat, W/o Sh. Aneesh Sharma, R/o H. No. 74, Ward No. 15, Opposite Janki ETT, Patel Nagar, Kathua-184104.
2. Isha Sharma, Age 35 years D/o Sh. Ganesh Dutt Sharma, R/o Village Bhaiya, P.O. Satura, Tehsil Hiranagar, District Kathua-184142.

.....Applicants
(Advocate: Mr. Adarsh Sharma)

Versus

1. UT of Jammu and Kashmir through Principal Secretary to Govt., Health and Medical Education Department, Civil Secretariat, Jammu.
2. Principal, Govt. Medical College, Jammu.
3. Administrator, Medical College and Associated Hospital, Jammu.

.....Respondents
(Advocate:- Mr. Amit Gupta, Id. A.A.G.)

O R D E R [O R A L]

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

At the outset, learned counsel for the applicants submits that the applicants would be satisfied if a direction is given to the respondents to

consider their cases before convening the next D.P.C. for the promotional post of Sister Tutor/Public Health Nurse.

2. Looking to the arguments of learned counsel for the applicants, the O.A. is disposed of with a direction to the respondents to consider the cases of applicants before convening the next D.P.C. for the promotional post of Sister Tutor/Public Health Nurse in accordance with rules and with intimation to the applicant within a period of one month from today. While deciding the cases of applicants, this O.A. would be treated as representation of the applicants.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

4. No order as to costs.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)